

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

C.A. 217/C-II/2017 in C.P. 99(ND)2013

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.04.2018**

NAME OF THE COMPANY: Vijay Julka V/s. M/s. Supriy

Pharmaceuticals Ltd. & Ors

SECTION OF THE COMPANIES ACT: 424(3)

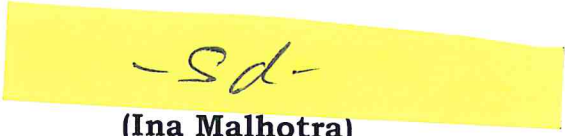
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present:		Mr. Sermon Rawat, Advocate for the petitioner. Ms. Pooja M. Saihal and Ms. Khyati Sharma, Advocates for Respondent.		
-----------------	--	---	--	--

ORDER

Ld. Counsel for the Applicant prays for further time to file additional documents, more specifically the proceedings initiated before the Hon'ble High Court of Delhi.

To come up on 3.5.2018.


(Ina Malhotra)
Member (J)